

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No(s) . 13185/2017

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

(WITH APPLN(S) FOR

IA No.68596/2017-CONDONATION OF DELAY IN REFILING SLP)

Date : 14-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]For Petitioner(s) Ms. Kavita Jha, AOR
Mr. Udit Naresh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the special leave petition is condoned subject to deposit of Rs.2,000/- (Rupees Two Thousand), as costs, with the Supreme Court Secretarial Staff Welfare Association, within four weeks from today.

(NARENDRA PRASAD)
COURT MASTER(SUMAN JAIN)
COURT MASTER